

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:208

ANSWERED ON:08.12.2011

GRANTS PROVIDED BY CAPART TO NGOS

Choudhary Shri Harish;Karwariya Shri Kapil Muni

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the grants provided by the Council for Advancement of People's Action and Rural Technology (CAPART) to Non-Governmental Organisations (NGOs) and the amount utilized by them during the last three years and the current year, State-wise;
- (b) whether some complaints regarding misuse of funds and irregularities made by NGOs have come to the notice of the Government;
- (c) if so, the details thereof during the last three years and the current year, State/ year -wise including the number of NGOs that have been blacklisted during the said period;
- (d) whether any regulatory mechanism is available with CAPART to ensure proper utilization of funds by these NGOs; and
- (e) if so, the details thereof and the steps being taken by the Government to check misuse of Government grants?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 208 due for reply on 8.12.2011

- (a) Grants provided to NGOs State-wise during last three years viz 2008-09, 2009-10 & 2010-11 is given at Annexure – I. No grants have been sanctioned in the current year.
- (b) Yes, Sir. Details are given at Annexure – II.
- (c) 102 NGOs have been black listed during last 3 years and current year. 96 NGOs have been black listed on the basis of recommendations made by other Governmental Funding Organizations. No CAPART grant is involved in these 96 black listed NGOs. Remaining 6 NGOs have taken grants from CAPART. Year-wise/State-wise details are given at Annexure - III.
- (d) Yes, Sir.
- (e) The details of regulatory mechanism to ensure the proper utilization of fund is given at Annexure IV.